

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
Appeal No. 351 of 2017**

Dated: 12th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:-

**M/s Kamuthi Renewable Energy Ltd. ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1
Mr. S. Vallinayagam for R-2 to 4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **07-05-2019 at 02.30 p.m.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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